



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.251/2020

with

O.A. No.430/2020

M.A. No.545/2020

O.A. No.345/2020

O.A. No.359/2020

With

O.A. No.514/2020

M.A. No.632/2020

Wednesday, this the 26th day of February 2020

**Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Sri A. K. Bishnoi, Member (A)**

O.A. No.251/2020

Mamta Kaushik, Gropu B

Aged 40 years

D-90, Yadav Nagar, Samay Pur Badli

Pansali, Delhi – 42

..Applicant

(Sri Raman Kumar, Advocate)

Versus

1. Govt. of NCT of Delhi
Through its Chief Secretary
A Wing, 5th Floor, Delhi Secretariat
IP Estate, New Delhi

2. Delhi Subordinate Services Selection Board
(DSSSB) through its Secretary
FC-18, Karkardooma Institutional Area,
Delhi – 110 092

3. Directorate of Education
Through its Secretary
Old Secretariat, Near Vidhan Sabha
Civil Lines, Delhi – 110 054

..Respondents

(Ms. Esha Mazumdar, Advocate)



O.A. No.430/2020

1. Seema w/o Mr. Deepak Verma
Aged 42 1/2 years
Designation Librarian (Guest Teacher)
Employee ID 2014253623
r/o P-77A, Street No.4, Shankar Nagar Extension
Delhi - 110 051
2. Ruhika w/o Mr. Ravinder Kumar
Age 36 years
Designation Ex Librarian (Guest Teacher)
Employee ID 2014253777
r/o C-4G/139B, Janak Puri
New Delhi – 110 058
3. Anupama w/o Mr. Mahavir Singh
Age 35 years
Designation Librarian (Guest Teacher)
Employee ID 2013096648
R/o S-52A, Pandav Nagar, Opp. Mother Dairy
Delhi – 110 092
4. Rajesh w/o Mr. Surender Nain
Age 39 years
Designation Librarian (Guest Teacher)
Employee ID 2014255992
r/o H.No.374, Khera Khurd
New Delhi – 110 082
5. Renu Sharma d/o Mr. Ashok Kumar
Age 36 years
Designation Librarian (Guest Teacher)
Employee ID 2013101685
r/o 1/4516, Ram Nagat Extn.
Mandoli Road, Shahdara, Delhi – 110 032
6. Vandana Sharma w/o Mr. Sanjeev Kumar Sharma
Age 36 years
Designation Librarian (Guest Teacher)
Employee ID 2014246256
R/o C-6, 2nd Floor, Type 3, PS Pahar Ganj
Police Colony, New Delhi – 110 055



7. Shikha Saini w/o Mr. Deepak Saini
 Age 35 1/2 years
 Designation Librarian (Guest Teacher)
 Employee ID 2014028036
 r/o A 1404, Geo Tech Prestine Avenue,
 Gaur City 2, Greater Noida West (UP)

..Applicants
 (Smt. Harvinder Oberoi, Sri G D Chawla, Sri Mukesh Kumar, Ms. Vandana Sharma and Ms. Renu Sharma, Advocates)

Versus

1. Delhi Subordinate Services Selection Board (DSSSB) through its Secretary/
 Controller of Exam, FC-18, Institutional Area
 Surya Niketan Road, Karkardooma, Delhi – 92

2. Govt. of NCT of Delhi
 Through its Secretary
 Directorate of Education
 Old Secretariat Building
 Civil Lines, Delhi – 110 054

..Respondents
 (Sri Anuj Kumar Sharma, Advocate)

O.A. No.345/2020

Neelam Rani w/o Atul Sharma
 r/o H.No.45, Gandhi Sadan Mandir Marg
 New Delhi – 110 001

..Applicant
 (Sri Atul Sharma, Advocate)

Versus

1. Deputy Secretary
 Delhi Subordinate Services Selection Board
 Govt. of NCT of Delhi
 FC-18, Institutional Area Karkardooma
 Delhi – 110 092

2. Directorate of Education
 Through Secretary



Govt. of National Capital Territory of Delhi
Old Secretariat, Delhi – 110 054

..Respondents

(Sri Anuj Kumar Sharma, Advocate)

O.A. No.359/2020

Rekha Sharma
Aged about 35 years 8 months
Group B Librarian
w/o Sh. Harsh Gaur
r/o 4/2934, Shri Ram Colony
Bhola Nath Nagar, Shahdara
Delhi – 110 032

..Applicant

(Sri Sunil Dutt Sharma, Advocate)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary
Delhi Secretariat
IP Estate, New Delhi
2. Director of Education
Directorate of Education
Govt. of NCT of Delhi
Civil Lines, Delhi – 110 054
3. Chairman
Delhi Subordinate Services Selection Board
FC-18, Institutional Area, Karkardooma
Delhi – 110 092

..Respondents

(Sri Anuj Kumar Sharma, Advocate)

O.A. No.514/2020

Km .Kavita Rani d/o Shri Mamraj Singh
r/o House No.2826
Jawahar Colony
NIT Faridabad, Haryana
Age 43 years
Teacher ID 2014091337



School ID 1925027
Group B

..Applicant
(Sri Rakesh Nautiyal, Advocate)

Versus

1. Delhi Subordinate Services Selection Board
Through its Chairman
FC-18, Institutional Area, Karkardooma
Delhi – 110 092
2. Govt. of NCT of Delhi
Through the Director (Education)
Directorate of Education
Old Secretariat, Delhi – 54

..Respondents

(Sri Anuj Kumar Sharma, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

In this batch of O.As., the issue is about the age limit, prescribed for the posts of Librarian, Domestic Science Teacher and Drawing Teacher, all female category, in the Directorate of Education, Govt. of NCT of Delhi. The maximum age limit stipulated in the Advertisement is thirty years. There is also a provision for relaxation, but only to certain extent. The applicants claim the benefit under an order dated 01.11.1980, which provided for relaxation to the extent of ten years, for women candidates for the post of Teacher in Delhi



Schools. There again, the uniformity does not exist over the period. The adjudication, that has taken place before the Tribunal and the Hon'ble High Court of Delhi, resulted in a situation where the order dated 01.11.1980 is made applicable to posts, for which the Recruitment Rules are not framed; and not, to cases where the Recruitment Rules are framed.

2. On 13.02.2020, we made an observation in O.A. No.430/2020, about the lack of clarity and *adhocism* in the entire episode and wanted the response of the Chief Secretary of the Govt. of NCT of Delhi. He filed an affidavit, stating that the issue is being addressed with all seriousness. Today, it is represented that the matter is taken to Hon'ble Lieutenant Governor and it has already been decided to put the selection process for the posts, referred to above, on hold.

3. We, therefore, dispose of these O.As directing that:

(a) The decision, putting the selection process for the posts of Librarian, Domestic Science Teacher and Drawing Teacher, female, on hold, shall be made public, through a notification.



(b) The decision as regards age limit of the candidates shall be taken, either in the form of order or by framing/amending the Recruitment Rules, within a period of two months from the date of receipt of a copy of this order.

(c) The decision taken in this behalf shall be given publicity and the age limit, according to the decision so taken, shall be reckoned with reference to the dates stipulated in the present Advertisement itself.

(d) The respondents shall not undertake any selection process for the posts, referred to above, until the exercise indicated above is complete.

4. All the M.As. shall stand disposed of.

There shall be no order as to costs.

Order **dasti**.

February 26, 2020
/sunil/